NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 55/NCLT/AHM/2017 c.w. Gujarat High Court CA no. 545/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Abellon Energy Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VAIBHAUI K. PARIKH } Advocutes

2. KAVANKUMAR MANNAD

2.

Petitioners

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Proof of publication filed.

Proof of service of notice on Statutory authorities filed.

Representation of Income Tax Authority filed.

Petitioner is entitled for a certified copy of the Income Tax representation.

No representation received from other statutory authorities.

At request of Learned Counsel for Petitioner.

List the matter on 23.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 26th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL